

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**C.P.No.112/2018 in O.A.No.464/2017**

**Dated Friday, the 22<sup>nd</sup> day of March, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

S.Vijayalakshmi,  
Old No.17, New No.24,  
South Vellalar Street,  
Manamadurai 630 606.

**... Applicant**

By Advocate M/s.R.Pandian

**Vs**

1.Mr.R.K.Kulshrestha,  
General Manager, Southern Railway,  
Chennai 600 003.

2.Mr.C.Sudhakaran,  
Senior Divisional Personnel Officer,  
Southern Railway, Madurai Division,  
Madurai 625 016.

**... Respondents**

By Advocate Mr.P.Srinivasan

**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

This contempt application has been filed by the applicant in OA 464/2017 against the respondents alleging wilful disobedience of the order passed by this Tribunal dated 14.06.2018 in the said OA.

2. When the matter is called, Mr.P.Srinivasan, learned counsel for the respondents produces a copy of the writ petition filed before the Hon'ble Madras High Court.
3. Keeping in view that a Writ Petition has been filed and the Hon'ble High court is seized of the matter, we are not inclined to pursue with the CP.
4. Accordingly, CP is closed. Notices discharged.

**(P.MADHAVAN)  
MEMBER(J)**

**(R.RAMANUJAM)  
MEMBER (A)**

**22 .03.2019**

M.T.